

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 02.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	1667/15	Balasaheb Ramnath Telure Vs 1. MCGM & Ors.	Argument	Mr. Atulkumar B. Deshkar	
2	1100/2020	Mr. Tanveer Singh Vijan Vs The Designated Officer	Rejoinder/ NM hearing	Mr. S.R. Ketkar	
3	3189/19	Mohanraj Bangaruswamy Naidu Vs Designated Officer	NM hearing	Mr. P.D. Gandhi	
4	St.No. 4862/2020	Dargaah Baba Mohammad Ramzan Vs MCGM	Submission of documents by Plaintiff	Adv. Kharatmol	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 03.11.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	475/16 (HCTB)	Santosh Parshuram Bhadrike Vs The MCGM	Citation / order on Ch/s. No.603/2020	Mr. M.R. Sherekar	
2	1497/14	BHAVESH GIRI Vs MUNICIPAL CORPORATION OF GREATER BOMBAY	Argument	Mr. Bipin Joshi	
3	NM No. 883/19 in Suit No. 8735/92	Ms Quality Engineering Works Vs Mukund Limited	Citation	Clove Legal	
4	3109/07 (HCTB)	MRS.MARY ALIAS ANGELA FERNANDES Vs ASHA NAGAR PHASE NO.2 CHS LTD. ANR.	Rejoinder	Ms. Hema Sharma	
5	St.No. 4343/2020	Mr. Ashish Dharmaji Lohot Vs Designated Officer	Reply to N/m/ Ch/s	Mr. P.D. Gandhi	
6	St.No. 4943/2020	Ms. Sheetal Dagdu Kawthekar	NM/CHS reply	Mr. Aviraj Tarar	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 04.11.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	543/2020	Vinodsingh devsunder Singh Vs MCGM	Ad-interim order	Mr. Manmohan Rao	
2	544/2020	Vinodkumar Ratanchand Surana Vs MCGM	Ad-interim order	Mr. Manmohan Rao	
3	2600/19 (HCTB)	Shyam Roopchand Jaisingh Vs MCGM	NM hearing	Mr. P.D. Gandhi	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 05.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	187/2020	Mr. Jagjit Singh Vijan Vs MCGM	Service	Mr. S.S. Kudalkar	
2	2449/17	Parksite Welfare Association Vs 1.Designated Officer 2.MCGM	C/S reply	Mr. Tanvir Shaikh	
3	St.No. 3922/2020	Mrs. Shanta Baban Pharke	Compliance by Defendant MCGM	Mr. Kharatmol	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 06.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	900/09	Ms. Favorite Fisheries Fertilisers Vs. MCGM	Argument	Adv.D.A. Thorat	
2	2104/09	Ms. Abdulla Somani Soap Vs B.M.C.	Argument	Adv.D.A. Thorat	
3	2299/09	Ms. A.O. Foods Allied Production Vs B.M.C.	Argument	Adv.Pande	
4	2694/16	Ishwar Aangan Co-op. Hsg. Soc.Ltd. Vs 1.MCGM & Ors.	NM hearing	Mr. Gharat	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 07.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	2967/15	Smt. Asha Harishchandra Gharat Vs MCGM	NM hearing	Mr. Satyam R. Dube	
2	4341/13	NARESH M CHAPLOT Vs SHAHABAI NAMU RUPTAKKE AND ORS	NM hearing	Mr. S.M. Jain	